

PROCEEDINGS OF THE DISTRICT JUDGE, KOZHIKODE
Present:- Sri.S.Krishnakumar, District Judge

Sub:- Estt - District Court, Kozhikode - Sri.Maneesh.K.M, Office Attendant, Sub Court, Koyilandy - Representation to relieve from the post of Office Attendant to take up new employment as L.D.Typist in the Office of the Controller Kerala Legal Metrology, Thiruvananthapuram- Permitted to relieve - Orders Issued.

- Read:-
1. Representation Dated 26.07.2022 put in by Sri.Maneesh.K.M, Office Attendant, Sub Court, Koyilandy.
 2. Advice Memo No WRII (2) 143204 / 19 (2) dated 17-06-2022 of the District Officer, KPSC, District Office, Wayanad.
 3. Appointment Order No.LMD-HQ/3799/2021-B2 Dated 20-07-2022 of Controller, Kerala Legal Metrology, Thiruvananthapuram.
 4. OM No C2-19114 / 2013 dated 07-06-2021 of the Hon'ble High Court Of Kerala.

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ORDER NO. A1 - 8119/2022

KOZHIKODE, DATED: 30.07.2022

Sri.Maneesh.K.M, Office Attendant, Sub Court, Koyilandy has submitted a representation requesting to relieve him from the post of Office Attendant to take up new employment as L.D.Typist in the Office of the Controller, Kerala Legal Metrology, Thiruvananthapuram.

The incumbent has filed a declaration to the effect that no liabilities to the Government or Co-Operative institutions are outstanding against him and no disciplinary proceedings or vigilance enquiry pending against him and also filed an undertaking to the effect that he will not claim any lien or right in this department after his relief from the post of Office Attendant.

The Sub Judge, Koyilandy is reported that he has no liabilities to Government and other Co-Operative institutions and no disciplinary proceedings or vigilance enquiry is pending against the incumbent. In the above circumstances, the Sub Judge, Koyilandy is permitted to relieve Sri.Maneesh.K.M, Office Attendant of that Court so as to enable him to take up new employment as L.D.Typist in the Office of the Controller Kerala Legal Metrology, Thiruvananthapuram. The Sub Judge, Koyilandy is further directed to comply with the direction contained in OM No C2-3169/2014 dated 11-07-2014 of the Hon'ble High Court of Kerala regarding the advance increment and report compliance to this Office.

Sd/-
DISTRICT JUDGE

To

1. The Sub Judge, Koyilandy.
2. The Controller, Kerala Legal Metrology, Thiruvananthapuram.
3. Sri.Maneesh.K.M, Office Attendant (Through the Sub Judge, Koyilandy)

Copy to

1. The Senior Superintendent, District Court, Kozhikode.
2. The Secretary, KCJSO, District Committee, Kozhikode.
3. The Secretary, KDJECCS Ltd, Kozhikode.
4. File.
5. Proceedings File.

//True Copy / Forwarded / By Order //


Sheristadar